IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 206
238(ND)/2017
IA-154/2023, RA-10/2023

IN THE MATTER OF:
Devarata Dasa @ Dwight Gray Gibbs & Ors. ... Applicant

Versus

Gopal Fabrics Pvt Ltd & Ors. ... Respondent

Under Section: Comp. Act. 241-242,213

Order delivered on 26.04.2024

CORAM:
SH. ASHOK KUMAR BHARDWAJ **SH. SUBRATA KUMAR DASH**
HON'BLE MEMBER (J) **HON'BLE MEMBER (T)**

PRESENT:
For the Applicant : Adv Ashutosh Gupta, Adv Gaurav Rana
For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is adjourned to 26.07.2024.

Sd/-
(COURT OFFICER)

UPASANA